

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 2**  
**(IB)-82(PB)/2020**

**IN THE MATTER OF:**

Mr. Pramod Varshney

.... Applicant/petitioner

Vs.

M/s. Sikka Infrastructure Pvt. Ltd.

.... Respondent

**SECTION:**

**Under Section 7 of IBC, 2016**

**Order delivered on 15.01.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Financial Creditor: Mr. Sumit K. Batra, Mr. Mainish Khurana,  
Mr. Nikhil Gupta, Advocates.

**ORDER**

List the matter on 03.02.2020 as the connected matters are posted for hearing on that date.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

15.01.2020  
Aarti Makker